

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

O.A. 180/97

Present : Hon'ble Mr. D. Purkayastha, Judicial Member.

Hon'ble Mr. B.P. Singh, Administrative Member.

KAMESWAR PROSAD PASWAN

- V E R S U S -

N.F. RAILWAY

For the applicant : None.

For the respondents : Ms. U. Sanyal, counsel.

Heard on 1.6.99

Order on 1.6.99

O R D E R

D. Purkayastha, JM

When the matter is taken up for admission today, none appears on behalf of the applicant. The applicant himself is absent. We find that on earlier seven consecutive occasions neither the applicant nor his counsel appeared. We are, therefore, satisfied that the applicant is no longer interested in pursuing the case. Therefore, the application is dismissed for default. Ms. Sanyal is present for the respondents.

2. No order is passed as to costs.

Sanyal

Member (A)


Member (J)